## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : TCP/114/2016 NAME OF THE PETITIONER(S) : K. Balagangadharan & another NAME OF THE RESPONDENT(S) : M/s Gurukripa Ayurvedic Heritage Private Ltd. & 7 others **UNDER SECTION** : 397/398, 111 of companies act 1956 S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE REPRESENTATION BY WHOM FOR RESPONDENTS 3,4,25 D INDRAN. M.B. 2) Ach. Naveyamon-P. Patty Foo Petitioness Coursel for Responds K. RAMASAMY GIVINDHAN KOMAR G. V. MOHAN kunAR FOR SINDAU. S. KAMANTH G. v. Mar Course for Rosporates 6 dg

## **ORDER**

Shri Narayanan P Potty, counsel for petitioner present. Shri Gowtham Kumar, counsel for R1 & R2 and representing R6 & R7 present and sought time for filing sur rejoinder. Time extended at request to file sur rejoinder and serve copy of the same to the other side. Shri M B Indran, counsel for R3 to R5 present and reported that there is no counter to be filed against the rejoinder. The matter is posted for final hearing. Put up on 20.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarig)

(K.Anantha Padmanabha Swamy) Member (Judicial)